

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 244 OF 2016 & IA No. 523 OF 2016

&

APPEAL No. 245 OF 2016 & IA No. 524 OF 2016

Dated : 1st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 244 OF 2016 & IA No. 523 OF 2016

In the matter of:

Power Company of Karnataka Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. D.L.Chidananda

Counsel for the Respondent(s) : Mr. Nirav Shah
Ms. Ramni Taneja for R-2/MSEDCL
Mr. Hemant Singh
Mr. Sahil Kaul for R-3

APPEAL No. 245 OF 2016 & IA No. 524 OF 2016

In the matter of:

Power Company of Karnataka Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Chidananda D.L.

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Sahil Kaul for R-4

ORDER

List these matters on **04.07.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**